

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Shree Sathya Tele services
Vs
Raaj Internet India Pvt Ltd

MAIN PETITION NUMBER : CP/185/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/743(CHE)/2024

ORDER

Present: Mr. Sandeep Kumar Ambalavanan, Ld. Counsel for Applicant.
Mr. Badrinarayanan, Ld. Counsel for Liquidator.

Ld. Counsel for the Respondent seeks and is granted one week time to file
reply/response.

List the application for hearing on **04.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**